

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2018

Dated: 30th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : -

ORDER

The learned counsel Mr. Anand K.Ganesan appearing for the Appellant submitted that pleadings are complete in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, placed on record.

List the matter for hearing on **25.02.2019.**

(S.D. Dubey)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member